

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 05 OF 2018**

**Dated: 6<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Punjab State Transmission Corporation Limited ..... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Anna Malhotra for R.1

**ORDER**

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **10.09.2018**. Tag to Appeal Nos. 241 of 2017 & 152 of 2015.

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I. J. Kapoor)  
Technical Member**